Contempt Application n 853-93 ORDER - SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL (ALLAHABAD)

Industral Singh VERSUS C. S. Rawat

Sl.No.	DATE	OFFICE REPORT	OLDER
1	2	and the resource of the second contract of th	4
		0.B	
	A		
	# -	Contempt applications 3-93 ~ 0A 914-97	
	151.1	10.593 ogains	
	4 400	S. Rawal for out	
	Comple	ping the tribunal.	
* * * * * * * * * * * * * * * * * * *		11 15 X-92	K
	boden	dt 15. x-92	
	panea	by the bench of Mr M. C. Srivadan	
	v-c:al	from les Mr. K. Obayya 1	AM.
) h	IL	e copy of Indomes	
•	is atta	eched with the application	•
	D.	R(7) Las ordend	
		I up before fin ble	
	Court		
	mente	med is cose i	
	(No)	Ab a	
		1115193	
		1113	

GHANSHYAM/

CENTRAL ADMINISTRATIVE TRIBUNAL ALIAHABAD BENCH

Contempt Application No. 853 of 1993

In

Original Application No.914 of 1992

Indra Pal Singh

... Applicant

Versus

Union of India

... Respondents

CORAM:

Hon. Mr. Justice R.K. Varma, V.C Hon. Mr. K. Cbayya, Member(A)

(By Hob. Mr. Justice R.K. Varma V.C)

Sri O.P. Gupta, learned counsel for the applicant is heard. After hearing, learned counsel prays for withdrawing this petition for contempt. He is permitted to do so. The petition is dismissed as withdrawn.

Member (47

Vice Chairman

Dated: 12.5.1993

(Uv)